

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB) No.313/9/HDB/2017 |
| NAME OF THE COMPANY | Aliens Developers Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sanjeev Kumar tandle & another |
| NAME OF THE RESPONDENT(S) | Aliens Developers Pvt Ltd |
| UNDER SECTION | Sec 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| V. Appa Ros | Coursel | * Y | Con |
| K. Ravindra Quinar | Sv. Coemse/ | | MANNE |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Mr.K.Ravindra Kumar, Sr.Counsel along with Mr.V.Appa Rao, learned counsels for the Petitioner and Mr.P.Raja Sripathi Rao, learned counsel for the Respondents.

Mr.Raja Sripathi Rao, learned counsel for the Respondent, that they are working out arrangement of schedules, as there are several similar cases, and thus requires some more time. Post the case on 30.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)